

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 94(ND)2016
CA. NO.

CORAM:



PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 02.00 P.M**


**NAME OF THE COMPANY: M/s. Mr. Atim Khabra & Anr. V/s. M/s. Applied Mobile Labs Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

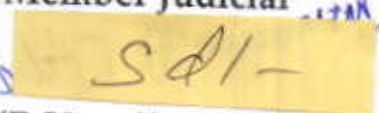
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	P. Nagesh	Adv.	? P. Nagesh	
2.	Ashwini Kumar	Adv.		
1.	Suresh Kaha	Adv.	R-1	
2.	Sumeet Chaudhary	Adv.		
3.	Palash Aggarwal	Adv.		

Learned counsel for the Respondent No.1 submits as per the instructions, the petitioner's nominee to the board of directors is not acceptable.

2. Since an additional set of the paper book is required, adjourned to 01.08.2016 at 10.30 a.m.


(Ina Malhotra)

Member Judicial


(R.Varadharajan)

Member Judicial